

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 213- IA/1080(AHM) 2022
In
CP(IB) 162 of 2018

Order under Section 9 IBC

IN THE MATTER OF:

SMC Industries Pvt Ltd
V/s
Shaifali Rolls Ltd

.....Applicant

.....Respondent

Order delivered on ..14/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Monaal Davawala, Adv. for Ms. Parinda Davawala, Adv.
(for EPFO)
For the Respondent : Mr. Tirth Nayak, Adv.

ORDER

IA/1080(AHM) 2022

Pleadings are complete.

Matter stands adjourned to 25.04.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**